

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 202
(IB)-100(ND)/2019

Under Section: 9 of IBC.

In the matter of:

Deepali Designs and Exhibits Pvt Ltd
Vs.
Pico Event marketing (India) Pvt Ltd.

....**Applicant**

....**Respondent**

Order delivered on 03.07.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)
SHRI PRADEEP R. SETHI
HON'BLE MEMBER (T)**

For the Applicant :
For the Respondent :

ORDER

None appears for the parties. Adjourned to 08.07.2019.

Sd/-
**(PRADEEP R. SETHI)
MEMBER (TECHNICAL)**

Sd/-
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh